



GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Establishment Section) Civil Secretariat
Srinagar/Jammu.

Subject:-Deployment of the official.

Order No: **255** -LD(Estt) of 2018.
Dated : 29 - 11 - 2018.

In the interest of administration, it is hereby ordered that Mtr. Saira Qudsia, Legal Assistant presently posted in the Directorate of Litigation, Kashmir is directed to report for duties in the Directorate of Urdu Coordination Cell in Camp Office, Jammu till further orders with immediate effect.

By Order.

Deputy Legal Remembrancer,
Department of Law, Justice and Parliamentary Affairs.

No: - LD (Estt) 2016/28.

Dated: 29 - 11 - 2018.

Copy to the:-

1. Director Litigation, Kashmir.
2. Director, Urdu Coordination Cell.
3. Private Secretary to the Secretary to Government, Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
4. Concerned officials for compliance.
5. Order file.